## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: TCP/209/(IB)/2017

NAME OF THE PETITIONER(S)

: NAGABHUSANA B S

NAME OF THE RESPONDENT(S)

: MASCON GLOBAL LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

A. P. BRBU

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## ORDER

No representation for the parties. Representative of the O.L. is present and produced an order dt. 13.04.2015 passed by the Hon'ble High Court of Madras in C.P. No. 171 of 2012 wherein the Hon'ble High Court has appointed the Official liquidator. Therefore, the company is already under the process of winding up . The petitioner is directed to report to the official liquidator for making claim, if any. Accordingly the petition is disposed of.

( . Virapapar

(S. Vijayaraghavan) Member (Technical)

(Ch. Md. Sharief Tariq) Member (Judicial)